

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF BLUE CIRCLE SERVICES LIMITED (BCSL)

(Regd. Office: The Nest, 6th Road, Santacruz (East), Mumbai-400 055)

This announcement is in continuation of and shall be read in conjunction with the Public Announcement dated November 17, 2006 and August 8, 2007 and the Letter of Offer dated August 9, 2007 ('Letter of Offer'), to the shareholders of BCSL, issued /sent by or on behalf of Yash Shelters Limited ('Acquirer') pursuant to and in compliance with regulation 10 & 12 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments there to ('Regulations') the Shareholders are requested to kindly not the following:

"We draw your attention to point no.6 (on page no.12) of the printed letter of offer wherein Pre and Post Offer Shareholding pattern have been disclosed. The total shareholding of the promoters group is inadvertently mentioned as '5,88,300' shares and the same shall be read as '6,66,300' shares".

All other terms and conditions of the Offer remain unchanged. The Acquirer and its Directors accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer laid down under the Regulations.

This announcement would also be available on SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirer:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,

214, Nariman Point, Mumbai - 400 021.

Tel: +91-22-6611 1700; Fax: +91-22-6611 1710

E-Mail: mbd@ashikagroup.com

Contact Person: Mr. Narendra Kumar Gamini



Place: Mumbai

Date: August 17, 2007.